

**National Green Tribunal
(Principal Bench)
Faridkot House, Copernicus Marg,
New Delhi-110001**

N o. NGT(PB)/329/Admn/2014/32

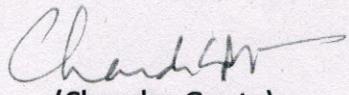
Jan
December 12, 2015

OFFICE ORDER

Pursuant to the resolution passed by the Full House (Physical), in its meeting held on 31.10.2015 and 01.11.2015, as well as the Notification of Labour Department, Govt. of NCT, Delhi order No.12(142)/02/mw/Lab/2231 dated 16.10.2015, Competent Authority of NGT has been pleased to direct that the minimum wages applicable to contractual staff at Delhi may uniformly apply to all the contractual staff w.e.f. 01.11.2015, which would vary from time to time as per notification issued.

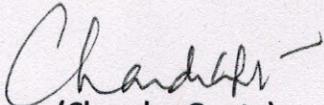
Accordingly, it is ordered to revise the minimum wages of the contractual MTSs and Drivers engaged by the National Green Tribunal at Principal Bench at New Delhi and its Zonal Benches at Bhopal, Chennai, Pune and Kolkata, from existing level to **Rs 11,154/-** (Rs. Eleven Thousand One Hundred Fifty Four only) w.e.f **1st November, 2015**.

This issues with the approval of the Competent Authority.


(Chandra Gupta)
Registrar General

Copy to :-

1. DR-cum-PPS to Hon'ble Chairperson/PS to Ld. Registrar General
2. The Registrars, NGT, Zonal Benches at Bhopal, Chennai, Pune & Kolkata
3. Incharges, all sections of NGT(PB)
4. DCA/DDO, NGT(PB)
5. Website of the NGT/Notice Board of NGT
6. Guard File
7. Concerned File.


(Chandra Gupta)
Registrar General